

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 7
Appeal No. 137/252/ND/2020**

Under Section: 252

In the matter of:

Sukriti Infrastructure Pvt. Ltd.	...	Appellant
Vs		
ROC	...	Respondent

Order delivered on 28.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	
For the ROC	:	Mr. M. Yadubhushana Rao, AROC
For the IT	:	Mr. Kunal Sharma, Adv., Sr. counsel

ORDER

None for the appellant. Notice is duly accepted by the learned counsel for the Income Tax Department and he seeks some time to file reply. Learned AROC is also present. Let reply be filed by both the departments. Now to come up on 26.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**